



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,18th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	WP(C)/5443/2020 B/O	HALIMA BEGUM <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR A MOTALIB MS. L WAJEEDA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 18/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
3	Bail Appln./2927/2020 (PDF COPY) B/O	JATIN PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
4	Bail Appln./2928/2020 (PDF COPY) B/O	MRIDUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA MS M DAS	PP, ASSAM
5	Bail Appln./2929/2020 (PDF COPY) B/O	PHULESWAR DUWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA MS M DAS	PP, ASSAM
6	Bail Appln./2938/2020 (PDF COPY) B/O	MD. SAIFUL HOQUE @ BIJU <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	Bail Appln./2939/2020 (PDF COPY) B/O	UJJAL BORO @ UJJAL BODO <b>Versus</b> THE UNION OF INDIA	MS B GOGOI MR J K Bhuyan	SC, CENTRAL EXCISE CUSTOMS
8	Bail Appln./2940/2020 (PDF COPY) B/O	OM PRAKASH AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
9	Bail Appln./2960/2020 (PDF COPY) B/O	SAHIDUL KAZI @ SHAHIDUL KAJI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>MOTION</b>				
10	AB/3620/2020 FIXED	AMIYA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
37	Cont.Cas(C)/16/2019 (PERSONAL APPEARANCE), (FIXED AT 10:30 a.m.)	AMINUL HOQUE BARBHUIYA <b>Versus</b> J. B. EKKA, IAS AND 6 ORS.	MR. M ISLAM MS. K DAS	MR. D SAIKIA (R3) MR. M NATH (R1) MR. M NATH (R1) MS. S B CHOUDHURY (R2) MRS. D DAS BARMAN (R5) MR. A ROY (R1) MR. B GOGOI (R3) MR. A BHATTACHARJEE (R1) MR P NAYAK (R3) MR D DEKA (R4) MR. M A CHOUDHURY (R4)
38	Cont.Cas(C)/272/2020 FIXED	UMA KANTA GOGOI <b>Versus</b> RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	

LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
39	WP(C)/5320/2020 FIXED	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPERS ASSOCIATION (AREIDA) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM SC, G M D A SC, GDD
40	WP(C)/5568/2020 B/O	LMONGKUM JAMIR AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	SC, ROC
41	WP(C)/5574/2020 B/O	UTTAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, REVENUE
42	WP(C)/5593/2020 B/O	SHREE PACETRONIX LTD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H K SARMA	SC, HEALTH AND F W
43	WP(C)/5601/2020 B/O	M/S PODDAR CAR WORLD PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	SC, TRANSPORT
44	WP(C)/5615/2020 B/O	PONALAB BIOGROWTH PRIVATE LIMITED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AGRI. DEPARTMENT
45	WP(C)/5638/2020 B/O	RABI RANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM
46	WP(C)/5650/2020 B/O	HAGRAMA MOHILARY AND 5 ORS. <b>Versus</b> PRAMOD BORO AND 16 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC SC, BTC SC, ASEC
47	WP(C)/5651/2020 B/O	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, GMC
<b><u>ORDER (STAY VACATING)</u></b>				
48	I.A.(Civil)/1910/2020 B/O in WP(C)/7454/2019	DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS

**WITH**  
WP(C)/7454/2019

RAMENDRA BHUSAN SAHA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. P BORAH  
MR. S BISWAS

GA, ASSAM  
MR G CHOUDHURY  
MS. K PHUKAN

**ORDER NO STEPS**

49 WP(C)/2118/2020  
FIXED

KUNAL DUTTA AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR. S BORTHAKUR  
MR. K KALITA  
MR B ISLAM

SC, NORTH LAKHIMPUR  
MUNICIPAL BOARD  
GA, ASSAM

**ORDERS**

50 Cont.Cas(C)/517/2018  
FIXED

SRK METALS AND PLASTICS (PVT.) LTD.  
**Versus**  
SIDDHARTH SINGH AND 4 ORS.

MS. S KHOUND  
MR. D KHAN

MR. P N GOSWAMI (R1-R5)  
MR. R R Gogoi (R1-R5)

**WITH**  
51 Cont.Cas(C)/101/2019

GARY POLY INDUSTRIES AND ANR.  
**Versus**  
SIDDHARTH SINGH AND 3 ORS.

MR D KHAN  
MS Y A LONGKUMER

MR. P N GOSWAMI  
MR. R R Gogoi

**WITH**  
I.A.(Civil)/1196/2020  
**in** Cont.Cas(C)/101/2019

GARG POLY INDUSTRIES AND ANR.  
**Versus**  
NARAYAN DAS AND 2 ORS.

MR D KHAN

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
49	Bail Appln./2841/2020	BHAGAWAN DAS <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM	PP, ASSAM
50	Bail Appln./2983/2020 (PDF COPY), B/O	NUR MOHOMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
<b><u>MOTION</u></b>				
51	CrI.Pet./614/2020 (PDF COPY), B/O	AMRIT KALITA AND 6 ORS. <b>Versus</b> STATE OF ASSAM AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
52	Bail Appln./2672/2020 (CONNECTED WITH ITEM NO. 12 IN THE DAILY CAUSE LIST), FIXED	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
53	Bail Appln./2673/2020 FIXED	GITIKA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	MD M RAHMAN (FOR INFORMANT) MR. K MALAKAR (FOR INFORMANT) PP, ASSAM
54	Bail Appln./2694/2020 FIXED	MANUHAR BADSHA @ MD. MANOHAR BADSA <b>Versus</b> THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
<b>WITH</b>				
55	Bail Appln./2685/2020	MD. SAMSUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
56	Bail Appln./2831/2020 FIXED	Haidar Ali Ahmed and ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A A AKAND	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
57	AB/3518/2020 FIXED	SMTI. DULU ROY @ DULO ROY <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
58	AB/3559/2020 FIXED	TOHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

59	<b>WITH</b> Bail Appln./2698/2020	ABIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M ALI	PP, ASSAM
60	<b>WITH</b> Bail Appln./2743/2020	SOLEMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
61	<b>WITH</b> Bail Appln./2856/2020	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
62	AB/3576/2020 FIXED	MD. HARUN ROSHID <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SPL PP WILDLIFE FOREST ASSAM
63	<b>WITH</b> Bail Appln./2683/2020	SABIR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED	SPL PP WILDLIFE FOREST ASSAM
64	<b>WITH</b> Bail Appln./2695/2020	SABIR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED	SPL PP WILDLIFE FOREST ASSAM
65	AB/3578/2020 (FIXED BY STATEMENT)	MILAN JYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
33	WP(C)/5096/2020 (BY SLIP)	UMA SHANKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
34	WP(C)/5301/2020 FIXED	MD. ABDUR RAHIM AKAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. L WAJEEDA MR. A A MONDAL MR S HUSSAIN MR R A AHMED	SC, SEC. EDU.
<b>ORDERS</b>				
35	Cont.Cas(C)/462/2019 FIXED	MINA KALITA <b>Versus</b> MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	
36	I.A.(Civil)/1961/2020 (BY SLIP) in WP(C)/3720/2020 <b>WITH</b>	BINOD KARMAKAR AND 145 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
37	WP(C)/3722/2020  <b>WITH</b> I.A.(Civil)/2003/2020 in WP(C)/3722/2020  <b>WITH</b>	SHANKU NAMASUDRA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  SHANKU NAMASUDRA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA  MR K K MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE  ASSTT.S.G.I.
38	WP(C)/3727/2020  <b>WITH</b> I.A.(Civil)/1994/2020 in WP(C)/3727/2020  <b>WITH</b>	DIPIKA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  DIPIKA DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BORAH MR. S BORTHAKUR  MS. P BORAH	SC, ELEM. EDU SC, N C T E SC, CBSE  SC, ELEM. EDU SC, CBSE
39	WP(C)/3833/2020	PINKI MONI BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU C.G.C. MR. S K MEDHI

40	<b>WITH</b> WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE
	<b>WITH</b> I.A.(Civil)/2025/2020 <b>in</b> WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS P BORAH MR D GOGOI	SC, ELEM. EDU SC, CBSC
41	<b>WITH</b> WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. MR. A K DUTTA SC, N C T E ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2002/2020 <b>in</b> WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU SC, C G S C
42	<b>WITH</b> WP(C)/3860/2020	JESMIN AHMED AND 45 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU SC, CBSC
43	<b>WITH</b> WP(C)/3866/2020	PARISHMITA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR M J DEURI	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA ASSTT.S.G.I.
44	<b>WITH</b> WP(C)/3898/2020	CHANDIKA GOGOI AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L MOHAN MR. P GOGOI	SC, EDU ASSTT.S.G.I.
45	<b>WITH</b> WP(C)/4139/2020	SUBHRA DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR MS. R BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
46	<b>WITH</b> WP(C)/4156/2020	SMTI. DIPIKA DEKA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, N C T E SC, CBSE SC, SSA
47	<b>WITH</b> WP(C)/4174/2020	BISHNU BAGLARY AND 122 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
48	<b>WITH</b> WP(C)/4227/2020	PURABI BARUAH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
49	<b>WITH</b> WP(C)/4237/2020	ABDULLAH AL MAMUN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
50	<b>WITH</b> WP(C)/4256/2020	ALOKESH CH RAY AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
51	<b>WITH</b> WP(C)/4258/2020	NAJIMUDDIN GAJI AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H NATH MR. S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, N C T E SC, CBSE SC, SSA

52	<b>WITH</b> WP(C)/4269/2020	MINAKSHI BARUAH AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J K PARAJULI MR. D M NATH	MR H GUPTA (C.G.C., R6) SC, EDU SC, SSA ASSTT.S.G.I.
53	<b>WITH</b> WP(C)/4282/2020	SAHIN UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
54	<b>WITH</b> WP(C)/4406/2020	RANJITA GOGOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L MOHAN MR. J SINGH MR. P GOGOI	ASSTT.S.G.I. SC, SSA SC, EDU
55	<b>WITH</b> WP(C)/4692/2020	JESMIN AHMED AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, SSA SC, CBSC
56	WP(C)/3739/2020 (BY SLIP)	HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2149/2020 <b>in</b> WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2180/2020 <b>in</b> WP(C)/3739/2020	SANCHITA BHATTACHARJEE <b>Versus</b> HIMADRI KALITA AND 70 ORS.	MR. U N CHATTRY MR. O LASKAR	
	<b>WITH</b> I.A.(Civil)/2182/2020 <b>in</b> WP(C)/3739/2020	ANKANA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2206/2020 <b>in</b> WP(C)/3739/2020	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> HIMADRI KALITA AND 70 ORS.	MR. B P SINHA	MRS. R DEVI
	<b>WITH</b> I.A.(Civil)/2239/2020 <b>in</b> WP(C)/3739/2020	UPASANA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 74 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	SC, SEC. EDU. SC, SEC. EDU. MR. R P SARMAH
57	<b>WITH</b> WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
58	<b>WITH</b> WP(C)/4038/2020	PINKUMONI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, SEC. EDU.
59	<b>WITH</b> WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
60	<b>WITH</b> WP(C)/4103/2020	QUEEN DEVI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
61	<b>WITH</b> WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.

62	<b>WITH</b> WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS. A GOGOI	SC, SEC. EDU. SC, SEC. EDU.
63	<b>WITH</b> WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
64	<b>WITH</b> WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
65	<b>WITH</b> WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
66	<b>WITH</b> WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
67	<b>WITH</b> WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU.
68	<b>WITH</b> WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Friday,18th December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	PIL/81/2020 B/O	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H I CHOUDHURY MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	GA, ASSAM SC, ASEC
14	WP(C)/5617/2020 B/O	M/S NAVYA AGRO PRODUCTS PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D K MISHRA MR D K DAS MR. R K AGARWALA MR. B PRASAD MR H BETALA	ASSTT.S.G.I. SC, PNB
<b>ORDERS</b>				
15	WA/200/2020 WITH WA 152/2020, REV.PET. 91/2020, WP(C) 3411/2020 (ALL D/O), (BY SLIP)	LUTHFA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	DR. B AHMED MR. M H BARBHUYAN MS N J BEGUM	SC, PNRD GA, ASSAM MR. P N GOSWAMI MR H I CHOUDHURY MR. K P PATHAK

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-III AND MAC.APP. MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
26	WP(C)/3420/2020	NIHAR RANJAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. D GOGOI MR. S BORTHAKUR FOR CAVEATOR SC, AFDC
<b>WITH</b>				
27	WP(C)/2762/2020	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAINE MS A DEVI	GA, ASSAM MR. S BORTHAKUR MR A SARMA MS. K CHOUDHURY MR. S BOIRAGI MR. D GOGOI SC, AFDC FOR CAVEATOR
<b>MOTION</b>				
28	WP(C)/5434/2020 FIXED	M/S SATYAM ISPAT (NORTH EAST) LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
29	WP(C)/5446/2020 FIXED	M/S SUNSHINE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
<b>ADMISSION</b>				
30	WP(C)/1597/2018 FIXED	BUBUL BAISHYA @ BABUL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. P K GOSWAMI MR A BARMAN MR B HUSSAIN	GA, ASSAM
<b>ORDERS</b>				
31	Cont.Cas(C)/578/2019 FIXED	SANJIBUL ISLAM <b>Versus</b> ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
32	Cont.Cas(C)/647/2019 FIXED	CHINGTHAI RONGMEI <b>Versus</b> RATHINDRA BHUYAN	MR R DHAR MRS. R RONGMEI MS. K L R YANTHAN	MR. B GOGOI SC, HEALTH AND F W
33	Review.Pet./103/2020 WP(C)/2001/2011 (D/O), FIXED	THE DIRECTOR OF ELEMENTARY EDUCATION, ASSAM AND ANR. <b>Versus</b> RUPAK BORAH AND 4 ORS.	MR. D SAIKIA MR. R MAZUMDAR MS K DAS	

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
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6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
37	CRP(I/O)/269/2017 CAVT. NO. 1298/17 (AT 10:30 A.M.)	KAMAL SHARMA <b>Versus</b> PRANJEET BEZBARUAH and 6 ORS.	MR.P K KALITA MR.K R BOROOAH	MR.B D DEKA(R- 2&3) FOR CAVEATOR
<b>ADMISSION</b>				
38	CRP(I/O)/125/2020 CAVT. NO.0619/2020 WITH LCR, FIXED	ANIMA BORO AND ORS. <b>Versus</b> HEMANTA SARGAWARI AND 2 ORS.	MR. B D GOSWAMI MR. J M GOGOI MR. K BHATTA, MR. P. GOSWAMI	MR. S C KEYAL MR R K MOUR FOR CAVEATOR
<b>BAIL HEARING</b>				
39	AB/2944/2020 FIXED	ABU BAKKAR SIDDIQUE @ SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	MR. N HASAN MS. S KAKATI MR. A HASAN F RAHMAN MR. I K BURAGOHAIN
<b>ORDERS</b>				
40	I.A.(Civil)/1297/2020 WITH LCR, FIXED in RSA/43/2015 <b>WITH</b> RSA/43/2015	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA AND ANR  SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR. P MAHANTA   MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
41	<b>WITH</b> RSA/260/2014	RINTY MUSHAHARY and ANR <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)



**WITH**  
I.A.(Civil)/2034/2020  
**in** RSA/260/2014

RINTY MUSHAHARY AND ANR  
**Versus**  
CENTRAL BANK OF INDIA AND ANR.

MR. P MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
49	Bail Appln./2810/2020 FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
50	Bail Appln./2887/2020 FIXED	PRIYA NATH GOGOI @ JINTU GOGOI <b>Versus</b> THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA MR P BORAH	PP, ASSAM
51	Bail Appln./2963/2020 (PDF COPY) B/O	RUPAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
52	Bail Appln./2970/2020 (PDF COPY) B/O	JADAV NATH <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
53	Bail Appln./2981/2020 (PDF COPY)	MRS. NILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR. N K DEKA	PP, ASSAM
<b><u>MOTION</u></b>				
54	AB/3378/2020 FIXED	JALIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
55	AB/3721/2020 (PDF COPY) B/O	KHALIL ALI @ KHALIL SEIKH <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
56	AB/3723/2020 (PDF COPY) B/O	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
57	Bail Appln./2853/2020 FIXED	BIJULEE DEKA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
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6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
45	Bail Appln./2915/2020 FIXED	GANESH VERMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS R P BARUAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
46	Bail Appln./2269/2020 WITH SCANNED COPY OF CD, FIXED	MUJAHIDUR RAHMAN MONDAL @ MOON <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
47	Bail Appln./2652/2020 FIXED	SHAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
48	Bail Appln./2870/2020 (CONNECTED WITH ITEM NO. 36 IN THE DAILY CAUSE LIST), FIXED	ASRAFUL ALOM @ MD. ASHRAFUL ALOM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
49	AB/2813/2020 FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
50	AB/2911/2020 FIXED	BISWA NATH DAS <b>Versus</b> THE STATE OF ASSAM	MR. S KALITA MS B DEKA MR. A GANGULY MR T CHHETRI MR D BARMAN	MR. B K DAS MS. P DAS PP, ASSAM
51	AB/3102/2020 FIXED	MARY DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. B BORAH MR. U CHOUDHURY MS. G P SHAHI MR P DEKA MR B TALUKDAR	PP, ASSAM
52	AB/3159/2020 FIXED	NAZMUR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
53	AB/3342/2020 FIXED	MUKTAR ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
54	AB/3348/2020 FIXED	HIMANGSHU RAJ BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN	PP, ASSAM

55	AB/3417/2020 FIXED	HIFJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
56	AB/3421/2020	AMINUR RAHMAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K AHMED	PP, ASSAM
57	AB/3431/2020 FIXED	ANARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
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6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
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8)	MR. M SARANIA	17-12-2020	To	18-12-2020
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10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,18th December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CIVIL AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
21	Crl.Pet./165/2018 FIXED	ALTAH HUSSAIN AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR A A DEWAN MR. T DEURI	MR. J AHMED (R2) MR S Z AHMED (R2) PP, ASSAM MS. M AHMED (R2)
<b>BAIL HEARING (BA)</b>				
22	Bail Appln./2664/2020 FIXED	VIKASH CHANDRA <b>Versus</b> THE STATE OF ASSAM	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<b>BAIL HEARING</b>				
23	AB/3575/2020 FIXED	DHRUBAJIT TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

39	I.A.(Civil)/3149/2019 FIXED in WP(C)/4408/2019 <b>WITH</b> WP(C)/4408/2019	SHANKAR SAHA AND ANR <b>Versus</b> KAMAKHYA PRASAD BORO AND 6 ORS  KAMAKHYA PRASAD BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA  MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM MR. P J SAIKIA SC, G M D A  GA, ASSAM SC, GDD SC, G M D A
40	I.A.(Civil)/1493/2020 FIXED in WP(C)/2577/2019  <b>WITH</b> WP(C)/2577/2019	UTPAL BARUAH <b>Versus</b> PALLOB MAHANTA AND 6 ORS.  PALLOB MAHANTA <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI(R5) MS M NIROLA(R5)  MR. P MAHANTA MR. R B GOHAIN MR. P K AGARWALA	MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. P MAHANTA  MR. Y. DOLOI, CGC (R-3) MR. P J SAIKIA(R5) MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. S S ROY (R1, R2) MR. S BORTHAKUR (R1, R2) MS. S KAKATI (R1, R2) MR. P BORDOLOI(R5) MS M NIROLA(R5)
41	I.A.(Civil)/1752/2020 FIXED in WP(C)/2178/2020 <b>WITH</b> WP(C)/2178/2020	SANTOSH DEBNATH <b>Versus</b> JYOTSNA NATH 3 ORS.  JYOTSNA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H BURAGOHAINE MR. B J MUKHERJEE  MR R DHAR	GA, ASSAM SC, REVENUE  MR H BURAGOHAINE MR S S SHARMA GA, ASSAM MR. B J MUKHERJEE SC, REVENUE

#### **ADMISSION**

42	WP(C)/908/2020 FIXED	M/S. MD,S ORGANIC <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. (R-3) SC, AGRI. DEPARTMENT
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#### **ORDERS**

43	Cont.Cas(C)/608/2019 FIXED	BURABURI ANCHALIK OMNI BUS STAND SAMITY <b>Versus</b> BIRENDRA MITTAL AND 3 ORS.	MR. R K BORAH MR. P K BORAH	MR. Y DOLOI MRS. D DAS BARMAN (R2,R3,R4) MS. P CHUTIA (R2,R3,R4) MS C BORAH MS. D D BARMAN
<b>WITH</b>				
44	WP(C)/1938/2019  CAVT. NO. 0256/2019	BURABURI ANCHALIK OMNI BUS STAND SAMITY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R K BORAH MR. U K GOSWAMI	GA, ASSAM MR. R M DAS SC, TRANSPORT FOR CAVEATOR
45	Cont.Cas(C)/612/2019 FIXED	SUBHAM SETHIA <b>Versus</b> NEERAJ KUMAR PUGALIYA	MR. A R AGARWALA	

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LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
11	AB/2543/2020 FIXED	NITUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
54	I.A.(Civil)/2066/2020 FIXED (CONNECTED WITH ITEM NO 12 IN THE DAILY CAUSE LIST) in WP(C)/3869/2020 <b>WITH</b> WP(C)/3869/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
		M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
55	WP(C)/3863/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 18/12/2020

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10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020